## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

Mo.O.A.845/1997

Date of order : 19.5.2004

Present : Hon'ble 'Mr. Justice B. Panigrahi, Vice-Chairman Hon'ble Mr. N.D. Dayal, Administrative Member

UTTAM CH. DEY .VS. UNION OF INDIA & ORS.

For the applicant : Mr. P.C. Das, counsel For the respondents : Mr. K. Sarkar, counsel

ORDER

## Per Justice B. Panigrahi.V.C

Mr. Das, ld. counsel appearing on behalf of the applicant has submitted that he has been instructed not to proceed in this case. Accordingly the application is dismissed as not present. No order as to costs.

MEMBER(A)

VICE CHAIRMAN